

THE GAUHATI HIGH COURT AT GUWAHATI
(THE HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NOTIFICATION

Dated Guwahati the 31st October, 2018

No.HC.VII-117/2018/ **6153** /A. Shri Janak Basumatary, Lower Division Assistant (LDA), Office of the Member, MACT, Dhubri, is transferred against the vacant post of LDA in the Office of the Chief Judicial Magistrate, Kokrajhar.

Shri Basumatary will join at his new place of posting immediately.

No.HC.VII-117/2018/ **6154** /A. Shri Ashok Verma, Lower Division Assistant (LDA), Office of the Chief Judicial Magistrate, Tinsukia, is transferred against the vacant post of LDA in the Office of the Chief Judicial Magistrate, Dibrugarh.

Shri Verma will join at his new place of posting immediately.

N.B. The concerned employees will not be entitled to claim TA and DA as the transfers are made on their request.

By Order,

Sd/- M. K. Kalita,

REGISTRAR (VIGILANCE)

Memo No.HC.VII-117/2018/ **6155-6169** /A.

Dated 31.10.2018

Copy to:-

1. The L.R.-cum-Commissioner & Secretary to the Govt. of Assam, Judicial Department, Dispur, Guwahati.
2. The Principal Accountant General, Assam, Beltola, Maidamgaon, Guwahati.
3. The Registrar-cum-Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati
4. The Member, MACT, Dhubri. He/She is requested to release Shri Janak Basumatary in order to enable him to join at his new place of posting immediately.

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5. The Chief judicial Magistrate, Tinsukia. He/She is requested to release Shri Ashok Verma in order to enable him to join at her new place of posting immediately.
6. The Chief Judicial Magistrate, Kokrajhar, for information and necessary action.
7. The Chief Judicial Magistrate, Dibrugarh for information and necessary action.
8. The Joint Registrar (_____), Gauhati High Court, Guwahati.
9. The Deputy Registrar (_____), Gauhati High Court, Guwahati.
10. The Private Secretary to Hon'ble Mr. Justice _____, Gauhati High Court, Guwahati.
- ✓ 11. The Systems Analyst, Gauhati High Court, Guwahati for uploading this Notification in the Gauhati High Court Website
12. The CA to Registrar General/ Registrar (Vigilance)/Registrar (Judicial)/ Registrar (Admn.)/ Registrar (Establishment), Gauhati High Court, Guwahati.
13. The Deputy Director, Printing & Stationery, Assam Govt. Press, Bamunimaidan, Guwahati for publication of the Notification in the Assam Gazette.
14. Shri Janak Basumatary, Lower Division Assistant (LDA), Office of the Member, MACT, Dhubri.
15. Shri Ashok Verma, Lower Division Assistant (LDA), Office of the Chief Judicial Magistrate, Tinsukia.

(The list of staff here-in above is not necessarily in order of seniority)

REGISTRAR (VIGILANCE)

2/11/2018

01/11/18